

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Civil Appeal No(s). 12855/2017

JANARDAN SINGH

Appellant(s)

VERSUS

CENTRAL COAL FIELDS LTD. & ORS.

Respondent(s)

Date : 09-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajeev Maheshwaranand Roy, AOR

For Respondent(s)

Mr. Ankur Prakash, AOR

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Learned counsel for the parties have not filed statement of case within the prescribed period.

Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

SURINDER S. RATHI
Registrar

MG